

# **THE GAUHATI HIGH COURT**

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

## **ORDER NO. 19**

Dated Guwahati, the 25<sup>th</sup> March, 2013.

Hon'ble the Chief Justice, in pursuant to provisions of Section 28-l(2) of North Eastern Areas (Reorganisation) and Other Related Laws(Amendment) Act.2012, has been pleased to direct that all the pending case records pertaining to the states of Meghalaya, Manipur and Tripura, which are lying at this High Court, be transferred to the High Court of Meghalaya, High Court of Manipur and High Court of Tripura, respectively, forthwith.

By Order,

**Sd/- M.K. Bhattacharjee**  
**REGISTRAR GENERAL**

Memc No. HC. III -22-2012/ 1047 1059 / G dated 25<sup>th</sup> March, 2013

Copy to :-

1. The Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
2. The Registrar, High Court Meghalaya, Shillong/ High Court of Manipur, Imphal/ High Court of Tripura, Agartala.
3. The President, Gauhati High Court Bar Association, Gauhati High Court, Guwahati.
4. The President, Gauhati High Court Advocates' Association, Gauhati High Court, Guwahati.
5. The Registrar -cum-PPS to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
7. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
8. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
9. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_
10. The System Analyst, Gauhati High Court, Guwahati. He is to upload the notification in the website of Gauhati High Court.
11. The Superintendent ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
12. The Court Officer No. 1, Gauhati High Court, Guwahati.
13. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

**REGISTRAR GENERAL**

25.3.13